

under consideration.

(e) 98.

(d) 50.

#### Rules for Promotions in the Armed Forces

1540. Shri U. C. Patnaik: Will the Minister of Defence be pleased to state:

(a) whether rules for promotion of officers to higher ranks in the armed forces have been finalised; and

(b) if so, whether a copy of the rules will be laid on the Table?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Certain liberalisation in the rules governing promotion to the rank of Lt. Col. in the Army and equivalent rank in the Navy and the Air Force has been recently approved by Government and the revised rules in respect of the Army and the Air Force have already been finalised and issued. Copies of these rules are laid on the Table. [See Appendix IV, annexure No. 22]. The details of the revised rules in respect of the Navy are, however, under examination and expected to be finalised shortly. Copies of these rules will also be laid on the Table of the House as soon as they are issued.

#### Remanded Income-tax Cases

1541. Shri Rajeshwar Patel: Will the Minister of Finance be pleased to state:

(a) in how many cases the Appellate Assistant Commissioners have recommended the cases to the Income-tax Officers for fresh assessment or report during 1956-58 and 1957-58;

(b) the time generally taken by the Income-tax Officers in submitting such reports or making fresh assessments; and

(c) how many of recommended appeals are pending for more than 3

years awaiting Income-tax Officer's report or fresh assessment?

The Minister of Finance (Shri Morarji Desai): (a) to (c). Information is being collected and will be laid on the Table of the House as early as possible.

#### तस्कर व्यापार के मामलों में पुलिस अधिकारियों का हाव

१५४३. श्री प्रकाश वीर शर्मा : क्या बिजत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले पांच सालों में भारत-पाकिस्तान सीमा पर तस्कर व्यापार सम्बन्धी मामलों में कुछ पुलिस अधिकारियों का भी हाव पाया गया है ; और

(ख) यदि हा, तो उन में से मात्र एक कितने व्यक्तियों को सजा दी गई है ?

बिजत मंत्री (श्री मोरारजी देसाई) :

(क) जो हा। १९५६, १९५७ और १९५८ में (३१ अक्टूबर तक) भारत-पाकिस्तान सीमा पर चोरी-छिपे माल लाने के मामलों में १९ पुलिस कर्मचारियों का हाव था। १९५३, १९५४ और १९५५ में चोरी-छिपे माल लाने के मामलों में किसी पुलिस कर्मचारी का हाव नहीं था।

(ख) इन कर्मचारियों में से एक को अदालत से सजा हुई है।

#### Village Schools in Delhi

1544. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

(a) whether it is a fact that teachers are unwilling to be posted to village schools in Delhi;

(b) if so, the reasons therefor; and

(c) action taken in the matter?

The Minister of Education (Dr. K. L. Shrivastha): (a) No, Sir.

(b) and (c). Do not arise.